## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

Appeal No. 169/2017

IN THE MATTER OF:

Foresight Metal Pvt. Ltd.

Vs

**Registrar of Companies** 

....

APPLICANT / PETITIONER

RESPONDENT

SECTION:

**Under Section 252(3)** 

Order delivered on 19.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

For the Respondent(s):-

Ms. Easha Kadian, Advocate for

Income Tax Dept.

For the ROC/RD (NR):-

Mr. Manish Raj, company prosecutor

## ORDER

Due to paucity of time, the matter could not be taken up for hearing. List for arguments on 09.02.2018.

(M. M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER (TECHNICAL)